

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 81 of 2016 (SZ)

Applicant(s)
Mr. I.H. Sekar, Social Worker
Founder & Managing Trustee
Of Nature Trust, Injambakkam
Chennai.

Respondent(s)
Vs. The Secretary, State of Tamil Nadu
Department of Revenue
Chennai and others.

Legal Practitioners for Appellant(s)
Mr. I.H. Sekar, Party in person

Legal Practitioners for Respondents
M/s. M.K. Subramanian and
P. Velmani for R-1, R-2, R-3 and R-4
Mrs. H. Yasmeen Ali for R-5
Mr. R. Suryaprakash for R-6
Smt. Sangamithirai for R7 to R34

Note of the Registry	Orders of the Tribunal
Order No. 4	<p>Date: 19th September, 2017</p> <p>The application is listed for final arguments.</p> <p>The applicant in person and the learned counsel appearing for the respondents are present.</p> <p>Applicant has already filed final written submissions.</p> <p>Learned counsel appearing for additional respondent Nos.7 to 34 seeks further time to file the written submissions.</p> <p>As the Expert Member is not available, list the matter for final arguments on 09.11.2017.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>